

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 12.8.2002

Heard Mr.B.S.Tripathy, the learned counsel for the applicant and Shri J.K.Nayak, learned Addl.Standing Counsel appearing for the Respondents. This is a part-heard matter; wherein the applicant has prayed for correction of date of birth. In course of hearing, it has been found that there is no merit in this case at all. However, at this stage, Shri Tripathy, for the applicant, having instructions from his client, prays for withdrawal of this O.A. Having given due consideration to the said prayer and having heard Shri J.K.Nayak, Addl.Standing Counsel for the Respondents, this O.A. is permitted to be withdrawn. Accordingly, the O.A. is dismissed as withdrawn. NO costs.

Jadav
12/08/2002
MEMBER (JUDICIAL)